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CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A. No. 545 of 1997

New Delhi: this the 2nd JUNE, 1998.

HON'BLE MR. S. R. ADIGE, VICE CHAIRMAN (A)

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri Bhagwati Prasad Sharma (Retired),
Clerk Grade I, Ministry of Information & Broadcasting,

Door Darshan Kendra, New Delhi.,
S/o Shri Manohar Lal, A- 43, Ashok Nagar,
Shahdara,
Delhi - 093

..... Applicant.

(By Advocate: Shri R.P. Kapoor)

Versus

1. The Director of Estates,
Directorate of Estates, 4th Floor,
C Wing, Niman Bhawan,
New Delhi - 01.

2. The Estate Officer,
Directorate of Estates,
4th Floor, B Wing,
Niman Bhawan,
New Delhi - 01.

3. The Commercial Superintendent,
Delhi Electric Supply Undertaking,
Rajender Nagar,
New Delhi

.... Respondents.

(None appeared)

JUDGMENT

HON'BLE MR. S. R. ADIGE VICE CHAIRMAN (A)

Applicant impugns respondents' orders
dated 4.12.96 (Annexure-A1) and dated 6.3.96
(Annexure-A2) to the extent that it seeks to recover
license fee with damages for (i) unauthorised
retention of quarter No.13/73, Dev Nagar and
(ii) stay beyond the authorised period in quarter
No. L-158, Sarojini Nagar.

2. It is seen that the impugned order dated
4.12.96 is a show cause notice issued to applicant
under Sec.7(2) P.P.(EUO) Act. No orders based upon
that show cause notice dated 4.12.96 have been shown to
us to warrant our interference at this stage.

3. During hearing applicant's counsel also urged that he sought to impugn respondents' circular dated 22.5.95, which has not been impugned till now.

4. As the OA itself is premature, the question of our considering the validity of Circular dated 22.5.95 does not arise at this stage. If any grievance survives after the conclusion of the proceedings under the PP(EUO) Act in respect of which impugned order dated 4.12.96 is a show cause notice issued under section 7(2) thereof, it will be open to the applicant to agitate the matter in the manner prescribed by law.

5. The OA is disposed of accordingly. No costs.

A. Vedavalli
(DR. A. VEDAVALLI)
MEMBER(J)

S. R. Adige
(S. R. ADIGE)
VICE CHAIRMAN (A)

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